

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2934
ANSWERED ON:10.05.2006
HIGHWAYS BUILT ON BOT BASIS
Joshi Shri Pralhad Venkatesh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the highways built on Build Operate and Transfer (BOT) basis during the last three years, State-wise;
- (b) the details of the total investment made in respect of land acquisition and other operational expenses for such roads during the above period, State-wise;
- (c) the details of the allocation made under the Central Road Fund (CRF) for the improvement of various roads during the last three years, State-wise;
- (d) whether it has come to the notice of the Government that some of the contractors who built the original highways or who were entrusted with the improvement works of roads under various Central funds are not taking up timely maintenance works as per the agreement and terms of the contract;
- (e) if so, the details of such roads in the country, particularly in Karnataka;
- (f) whether the Government has received any complaints from Karnataka in this regard; and
- (g) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) and (b) This Ministry is responsible for the development of National Highways only. The State-wise details of the National Highways built on Build Operate and Transfer (BOT) basis and total investment made in respect of land acquisition and other operational expenses for such roads during the last three years are at Annexure-I.
- (c) State-wise allocation (accrual) made under Central Road Funds (CRF) for the improvement of various State roads during the last three years are at Annexure-II.
- (d) No Sir.
- (e) to (g) Do not arise.